## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 446/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

Skyway RMC Plants Pvt. Ltd.

V/s

Orno Infra Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

25

lajoberon

Legal Manager

## ORDER

## T.C.P. No. 446/I&BC/NCLT/MB/MAH/2017

- The Legal Manager of the Petitioner Company is present.
- Although Form No. 5 is filed for the outstanding debt of Rs.9,63,131/was filed on 14.07.2017. However, the name of the IRP not yet proposed.
  The service of Notice of Demand is also not on record.
- The Petitioner is directed to comply the requirement of the Insolvency Code. Matter is adjourned to 15.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 04.10.2017

M.K. Shrawat Member (Judicial)

Lotoldon)